

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT 8TH LEVEL, B-WING,
I.P.ESTATE NEW DELHI – 110002

No.F.14(130)/ V.S.2025/Power/ 1396-1398

Dated: 21/3/2025

To,

The Dy. Secretary (Legislation),
Question Branch,
Delhi Vidhan Sabha,
Old Secretariat, Delhi – 110054

Sub: Starred Question No.8

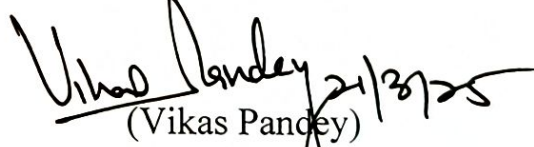
Sir,

Please find enclosed copy of reply of the Starred Question No.8 for 24.03.2025 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

This issues with the approval of the Hon'ble Minister (Power).

Yours faithfully,

Encl. As above


(Vikas Pandey)
Dy. Secretary (Power)

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)
2. The OSD to Minister of Power, GNCTD


(Vikas Pandey)
Dy. Secretary (Power)

विभाग का नाम :- ऊर्जा विभाग
विभाग का पता :- आठवां तल, बी विंग, दिल्ली सचिवालय

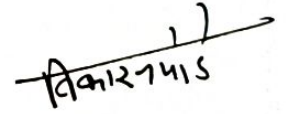
तारांकित प्रश्न संख्या-8
दिनांक :- 24.03.2025

प्रश्नकर्ता-श्री इमरान हुसैन

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

	प्रश्न	उत्तर
क)	घरेलू उपभोक्ताओं के लिए विगत दस वर्षों के स्लैबवार टैरिफ ऑकडे प्रदान करें ;	पूरी दिल्ली में घरेलू उपभोक्ताओं, कमर्शियल उपभोक्ताओं और औद्योगिक उपभोक्ताओं के लिए विगत दस वर्षों में जारी स्लैबवार टैरिफ ऑकडों का विवरण संलग्न है। (संलग्नक 'क')
ख)	कमर्शियल उपभोक्ताओं के लिए विगत दस वर्षों के स्लैबवार टैरिफ ऑकडे प्रदान करें ;	
ग	औद्योगिक उपभोक्ताओं के लिए विगत दस वर्षों के स्लैबवार टैरिफ ऑकडे प्रदान करें और	
घ	सभी श्रेणियों उपभोक्ताओं के लिए वर्तमान टैरिफ-संरचना क्या है ?	डीईआरसी द्वारा जारी सभी श्रेणियों के उपभोक्ताओं के लिए वर्तमान टैरिफ-संरचना की प्रति संलग्न है (संलग्नक 'ख')।

सूचना सक्षम प्राधिकारी से अनुमोदित है।


विकास पाण्डे

(विकास पाण्डे)

उप सचिव (ऊर्जा)

VIKAS PANDEY

Dy. Secretary

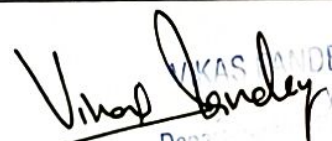
Department of Power

Govt. of NCT of Delhi

Delhi Secretariat, New Delhi-02

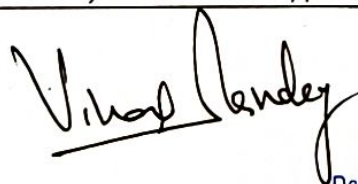
BRPL

Landing Energy Charges in BRPL area (FY 2014-15 to FY 2023-24) as on 1st April of every Financial year -including duties and surcharges												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
0-200	4.59	4.11	3.99	3.93	3.62	3.51	3.37	0-200	4.34	4.34	4.34	4.47
201-400	6.89	6.17	5.98	5.89	5.42	5.26	5.05	201-400	6.45	6.45	6.45	6.65
401-800	9.95	8.91	8.64	8.51	7.83	7.60	7.29	401-800	7.91	7.91	7.91	7.80
801-1200	10.71	9.60	9.30	9.16	8.44	8.18	7.85	801-1200	8.78	8.78	8.78	8.03
>1200	12.24	10.97	10.63	10.47	9.64	9.06	8.70	>1200	9.49	9.49	9.49	8.03
Non Domestic								Non Domestic				
upto 3kVa	9.18	8.23	7.98	7.86	7.23	9.35	8.98	<10 kW (LT)	9.54	9.54	9.54	9.06
above 3kVa	13.01	11.66	11.30	11.13	10.25	9.35	8.98	>10 & <=140 kW (LT)	9.21	9.21	9.21	8.72
								>140 kW (LT)	10.79	10.79	10.79	10.21
								>100 kw (HT)	9.11	9.11	9.11	8.60
Industrial	11.86	10.63	10.30	10.15	9.34	8.48	8.13	Industrial (small)				
								<=10	9.16	9.16	9.16	8.72
								>10 & <=140 kW (LT)	8.56	8.56	8.56	8.03
								> 140 kW (400V) / >200 kW HT	10.30	10.30	10.30	9.75
								Industrial (11kV)	7.70	7.70	7.70	7.23
								Industrial Large (11kV & above)	8.02	8.02	8.02	7.57
Please note:												
1. The Landing Energy charges for every financial year is computed considering the tariff of energy charges, PPAC, RA Surcharge, Pension Surcharge and Electricity tax applicable as on 1st April of every Financial year.												


 VINOD SANDEY
 Deputy Secretary
 Govt. of NCT of Delhi
 Delhi Secretariat, New Delhi-02

BRPL

Landing Fixed Charges in BRPL area (FY 2014-15 to FY 2024-25) as on 1st April of Every Financial year -including duties and surcharges												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
up 2 kW	30.17	27.14	26.34	25.94	23.95	145.38	139.75	up 2 kW	43.20	43.20	43.20	45.60
> 2kW and <=5 kW	75.42	67.85	65.85	64.85	59.87	162.82	156.52	> 2kW and <=5 kW	108.00	108.00	108.00	114.00
>5 kW and <=15kW	150.83	135.69	131.69	129.69	119.74	203.53	195.65	>5 kW and <=15kW	27.00	27.00	27.00	22.80
>15 kW & <= 25kW	301.66	271.38	263.38	259.38	239.48	232.60	223.60	>15 kW & <= 25kW	27.00	27.00	27.00	22.80
> 25kW	377.08	339.23	329.23	324.23	299.35	290.75	279.50	> 25kW	27.00	27.00	27.00	22.80
Non Domestic								Non Domestic				
upto 3kVA	377.08	339.23	329.23	324.23	299.35	290.75	279.50	<10 kW (LT)	108.00	108.00	108.00	114.00
above 3kVa	377.08	339.23	329.23	324.23	299.35	290.75	279.50	>10 & <=140 kW (LT)	124.20	124.20	124.20	131.10
								>140 kW (LT)	162.00	162.00	162.00	171.00
								>100 kW (HT)	135.00	135.00	135.00	142.50
Industrial	377.08	339.23	329.23	324.23	299.35	290.75	279.50	Industrial				
								<=10	86.40	86.40	86.40	91.20
								>10 & <=140 kW (LT)	97.20	97.20	97.20	102.60
								> 140 kW (400V) / >200 kW HT	162.00	162.00	162.00	171.00
								Industrial (11kV)	97.20	97.20	97.20	102.60
								Industrial Large (11kV & above)	135.00	135.00	135.00	142.50
Please note:												
1. The Landing Fixed charges for every financial year is computed considering the tariff of Fixed charges, PPAC, RA Surcharge and Pension Surcharge applicable as on 1st April of every Financial year. Etax is not applicable on the fixed charges components.												



VIKAS PANDEY
Dy. Secretary
Department of Power
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi-02

BYPL

Energy Charges in BYPL area (FY 2014-15 to FY 2023-24) as on 1st April of every Financial year - including all duties and surcharges												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
0-200	4.73	4.16	3.97	3.63	3.60	3.51	3.37	0-200	4.34	4.34	4.34	4.56
201-400	7.10	6.24	5.96	5.44	5.40	5.26	5.05	201-400	6.45	6.45	6.45	6.77
401-800	10.25	9.01	8.61	7.86	7.80	7.60	7.29	401-800	7.91	7.91	7.91	7.94
801-1200	11.04	9.71	9.27	8.46	8.40	8.18	7.85	801-1200	8.78	8.78	8.78	8.18
>1200	12.62	11.10	10.59	9.67	9.60	9.06	8.70	>1200	9.49	9.49	9.49	8.18
Non Domestic								Non Domestic				
upto 3kVa	9.47	8.32	7.94	7.25	7.20	9.35	8.98	<10 kW (LT)	9.54	9.54	9.54	9.23
above 3kVa	13.41	11.79	11.25	10.27	10.20	9.35	8.98	>10 & <=140 kW (LT)	9.21	9.21	9.21	8.88
								>140 kW (LT)	10.79	10.79	10.79	10.40
								>100 kw (HT)	9.11	9.11	9.11	8.76
Industrial	12.23	10.75	10.26	9.37	9.30	8.48	8.13	Industrial (small)				
								<=10	9.16	9.16	9.16	8.88
								>10 & <=140 kW (LT)	8.56	8.56	8.56	8.18
								> 140 kW (400V) / >200 kW HT	10.30	10.30	10.30	9.93
								Industrial (11kV)	7.70	7.70	7.70	7.36
								Industrial Large (11kV & above)	8.02	8.02	8.02	7.71

Please note:

1. The Landing Energy charges for every financial year is computed considering the tariff of energy charges, PPAC, RA Surcharge, Pension Surcharge and Electricity tax applicable as on 1st April of every Financial year.

Vikas Pandey
VIKAS PANDEY
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BYPL

Landing Fixed Charges in BYPL area (FY 2014-15 to FY 2024-25) as on 1st April of Every Financial year - including all duties and surcharges												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
up 2 kW	31.07	27.44	26.24	24.02	23.85	145.38	139.75	up 2 kW	43.20	43.20	43.20	46.40
> 2kW and <=5 kW	77.68	68.59	65.59	60.06	59.61	162.82	156.52	> 2kW and <=5 kW	108.00	108.00	108.00	116.00
>5 kW and <=15kW	155.35	137.18	131.18	120.11	119.23	203.53	195.65	>5 kW and <=15kW	27.00	27.00	27.00	23.20
>15 kW & <= 25kW	310.70	274.36	262.36	240.22	238.45	232.60	223.60	>15 kW & <= 25kW	27.00	27.00	27.00	23.20
> 25kW	388.38	342.95	327.95	300.28	298.06	290.75	279.50	> 25kW	27.00	27.00	27.00	23.20
Non Domestic								Non Domestic				
upto 3kVA	388.38	342.95	327.95	300.28	298.06	290.75	279.50	<10 kW (LT)	108.00	108.00	108.00	116.00
above 3kVa	388.38	342.95	327.95	300.28	298.06	290.75	279.50	>10 & <=140 kW (LT)	124.20	124.20	124.20	133.40
								>140 kW (LT)	162.00	162.00	162.00	174.00
								>100 kw (HT)	135.00	135.00	135.00	145.00
Industrial	388.38	342.95	327.95	300.28	298.06	290.75	279.50	Industrial				
								<=10	86.40	86.40	86.40	92.80
								>10 & <=140 kW (LT)	97.20	97.20	97.20	104.40
								> 140 kW (400V) / >200 kW HT	162.00	162.00	162.00	174.00
								Industrial (11kV)	97.20	97.20	97.20	104.40
								Industrial Large (11kV & above)	135.00	135.00	135.00	145.00

Please note:

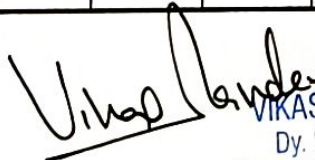
1. The Landing Fixed charges for every financial year is computed considering the tariff of Fixed charges, PPAC, RA Surcharge and Pension Surcharge applicable as on 1st April of every Financial year. Etax is not applicable on the fixed charges components.

Vikas Pandey

VIKAS PANDEY
Dy. Secretary
Department of Power
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi-02

TPDDL

Energy Charges in TPDDL area (FY 2014-15 to FY 2024-25) as on 1st April of every Financial year -including duties and surcharges												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
0-200	4.66	4.33	3.88	3.91	3.59	3.51	3.37	0-200	4.34	4.34	4.34	4.51
201-400	6.98	6.50	5.82	5.86	5.39	5.26	5.05	201-400	6.45	6.45	6.45	6.71
401-800	10.09	9.39	8.41	8.46	7.78	7.60	7.29	401-800	7.91	7.91	7.91	7.87
801-1200	10.86	10.11	9.06	9.11	8.38	8.18	7.85	801-1200	8.78	8.78	8.78	8.10
>1200	12.41	11.55	10.35	10.42	9.58	9.06	8.70	>1200	9.49	9.49	9.49	8.10
Non Domestic								Non Domestic				
upto 3kVa	9.31	8.67	7.77	7.81	7.18	9.35	8.98	<10 kW (LT)	9.54	9.54	9.54	9.14
above 3kVa	13.19	12.28	11.00	11.07	10.17	9.35	8.98	>10 & <=140 kW (LT)	9.21	9.21	9.21	8.80
								>140 kW (LT)	10.79	10.79	10.79	10.30
								>100 kW (HT)	9.11	9.11	9.11	8.68
Industrial	12.03	11.19	10.03	10.09	9.28	8.48	8.13	Industrial (small)				
								<=10	9.16	9.16	9.16	8.80
								>10 & <=140 kW (LT)	8.56	8.56	8.56	8.10
								> 140 kW (400V) / >200 kW HT	10.30	10.30	10.30	9.84
								Industrial (11kV)	7.70	7.70	7.70	7.29
								Industrial Large (11kV & above)	8.02	8.02	8.02	7.64


VIKAS PANDEY
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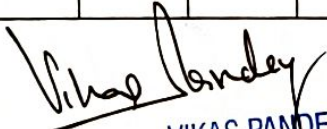
TPDDL

Fixed Charges in TPDDL area (FY 2014-15 to FY 2024-25) as on 1st April of Every Financial year - including duties and surcharges												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
up 2 kW	30.58	28.53	25.65	25.80	23.79	145.38	139.75	up 2 kW	43.20	43.20	43.20	46.00
> 2kW and <=5 kW	76.44	71.32	64.13	64.51	59.47	162.82	156.52	> 2kW and <=5 kW	108.00	108.00	108.00	115.00
>5 kW and <=15kW	152.88	142.64	128.26	129.01	118.94	203.53	195.65	>5 kW and <=15kW	27.00	27.00	27.00	23.00
>15 kW & <= 25kW	305.76	285.28	256.52	258.02	237.88	232.60	223.60	>15 kW & <= 25kW	27.00	27.00	27.00	23.00
> 25kW	382.20	356.60	320.65	322.53	297.35	290.75	279.50	> 25kW	27.00	27.00	27.00	23.00
Non Domestic								Non Domestic				
upto 3kVA	382.20	356.60	320.65	322.53	297.35	290.75	279.50	<10 kW (LT)	108.00	108.00	108.00	115.00
above 3kVa	382.20	356.60	320.65	322.53	297.35	290.75	279.50	>10 & <=140 kW (LT)	124.20	124.20	124.20	132.25
								>140 kW (LT)	162.00	162.00	162.00	172.50
								>100 kw (HT)	135.00	135.00	135.00	143.75
Industrial	382.20	356.60	320.65	322.53	297.35	290.75	279.50	Industrial				
								<=10	86.40	86.40	86.40	92.00
								>10 & <=140 kW (LT)	97.20	97.20	97.20	103.50
								> 140 kW (400V)	162.00	162.00	162.00	172.50
								/ >200 kW HT	97.20	97.20	97.20	103.50
								Industrial (11kV)				
								Industrial Large (11kV & above)	135.00	135.00	135.00	143.75

Vikas Pandey
VIKAS PANDEY
 Dy. Secretary
 Department of Power
 Govt. of NCT of Delhi
 Delhi Secretariat, New Delhi-02

**Base Tariff as per DERC Tariff
order**

Energy Charges of DISCOMs (FY 2014-15 to FY 2023-24) as on 1st April of every Financial year - as per tariff order												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
0-200	3.00	3.00	3.00	3.00	3.00	3.00	3.00	0-200	4.00	4.00	4.00	3.90
201-400	4.50	4.50	4.50	4.50	4.50	4.50	4.50	201-400	5.95	5.95	5.95	5.80
401-800	6.50	6.50	6.50	6.50	6.50	6.50	6.50	401-800	7.30	7.30	7.30	6.80
801-1200	7.00	7.00	7.00	7.00	7.00	7.00	7.00	801-1200	8.10	8.10	8.10	7.00
>1200	8.00	8.00	8.00	8.00	8.00	7.75	7.75	>1200	8.75	8.75	8.75	7.00
Non Domestic								Non Domestic				
upto 3kVa	6.00	6.00	6.00	6.00	6.00	8.00	8.00	<10 kW (LT)	8.80	8.80	8.80	7.90
above 3kVa	8.50	8.50	8.50	8.50	8.50	8.00	8.00	>10 & <=140 kW (LT)	8.50	8.50	8.50	7.60
								>140 kW (LT)	9.95	9.95	9.95	8.90
								>100 kw (HT)	8.40	8.40	8.40	7.50
Industrial	7.75	7.75	7.75	7.75	7.75	7.25	7.25	Industrial (small)				
								<=10	8.45	8.45	8.45	7.60
								>10 & <=140 kW (LT)	7.90	7.90	7.90	7.00
								> 140 kW (400V) / >200 kW HT	9.50	9.50	9.50	8.50
								Industrial (11kV)	7.10	7.10	7.10	6.30
								Industrial Large (11kV & above)	7.40	7.40	7.40	6.60

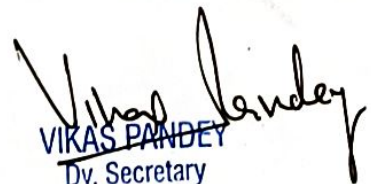

VIKAS PANDEY
 Dy. Secretary
 Department of Power
 Govt. of NCT of Delhi
 Delhi Secretariat, New Delhi-02

**Base Tariff as per DERC Tariff
order**

Fixed Charges of DISCOMs (FY 2014-15 to FY 2024-25) as on 1st April of Every Financial year - as per tariff order												
Categories	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20	2018-19	Categories	2017-18	2016-17	2015-16	2014-15
Domestic								Domestic				
up 2 kW	20	20	20	20	20	125	125	up 2 kW	40	40	40	40
> 2kW and <=5 kW	50	50	50	50	50	140	140	> 2kW and <=5 kW	100	100	100	100
>5 kW and <=15kW	100	100	100	100	100	175	175	>5 kW and <=15kW	25	25	25	20
>15 kW & <= 25kW	200	200	200	200	200	200	200	>15 kW & <= 25kW	25	25	25	20
> 25kW	250	250	250	250	250	250	250	> 25kW	25	25	25	20
Non Domestic								Non Domestic				
upto 3kVA	250	250	250	250	250	250	250	<10 kW (LT)	100	100	100	100
above 3kVa	250	250	250	250	250	250	250	>10 & <=140 kW (LT)	115	115	115	115
								>140 kW (LT)	150	150	150	150
								>100 kw (HT)	125	125	125	125
Industrial	250	250	250	250	250	250	250	Industrial				
								<=10	80	80	80	80
								>10 & <=140 kW (LT)	90	90	90	90
								> 140 kW (400V) / >200 kW HT	150	150	150	150
								Industrial (11kV)	90	90	90	90
								Industrial Large (11kV & above)	125	125	125	125


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Energy Charges as on 21.03.2025 - including all duties and surcharges			
Categories	BRPL	BYPL	TPDDL
Domestic			
0-200	4.00	3.83	4.14
201-400	5.99	5.75	6.22
401-800	8.66	8.31	8.98
801-1200	9.32	8.95	9.67
>1200	10.65	10.22	11.05
Non Domestic			
upto 3kVa	7.99	7.67	8.29
above 3kVa	11.32	10.86	11.74
Industrial	10.32	9.90	10.70


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Fixed Charges as on 21.03.2025 - including all duties and surcharges			
Categories	BRPL	BYPL	TPDDL
Domestic			
up 2 kW	26.39	25.36	27.33
> 2kW and <=5 kW	65.97	63.40	68.32
>5 kW and <=15kW	131.93	126.80	136.64
>15 kW & <= 25kW	263.86	253.60	273.28
> 25kW	329.83	317.00	341.60
Non Domestic			
upto 3kVA	329.83	317.00	341.60
above 3kVa	329.83	317.00	341.60
Industrial	329.83	317.00	341.60


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TARIFF SCHEDULE FOR FY 2021-22

Sr. No.	CATEGORY	FIXED CHARGES	ENERGY CHARGES				
1	DOMESTIC						
1.1	INDIVIDUAL CONNECTIONS		0-200 Units	201-400 Units	401-800 Units	801-1200 Units	>1200 Units
A	Upto 2 kW	20 Rs./kW/month	3.00 Rs./kWh	4.50 Rs./kWh	6.50 Rs./kWh	7.00 Rs./kWh	8.00 Rs./kWh
B	> 2kW and ≤ 5 kW	50 Rs./kW/month					
C	> 5kW and ≤ 15 kW	100 Rs./kW/month					
D	>15kW and ≤ 25 kW	200 Rs./kW/month					
E	> 25kW	250 Rs./kW/month					
1.2	Single Point Delivery Supply for GHS	150 Rs./kW/month	4.50 Rs./kWh				
2	NON-DOMESTIC						
2.1	Upto 3kVA	250 Rs./kVA/month	6.00 Rs./kVAh				
2.2	Above 3kVA	250 Rs./kVA/month	8.50 Rs./kVAh				
3	INDUSTRIAL	250 Rs./kVA/month	7.75 Rs./kVAh				
4	AGRICULTURE	125 Rs./kW/month	1.50 Rs./kWh				
5	MUSHROOM CULTIVATION	200 Rs./kW/month	3.50 Rs./kWh				
6	PUBLIC UTILITIES	250 Rs./kVA/month	6.25 Rs./kVAh				
7	DELHI INTERNATIONAL AIRPORT LTD. (DIAL)	250 Rs./kVA/month	7.75 Rs./kVAh				
8	ADVERTISEMENT & HOARDINGS	250 Rs./kVA/month	8.50 Rs./kVAh				
9	TEMPORARY SUPPLY						
9.1	Domestic Connections including Group Housing Societies	Same rate as that of relevant category	Same as that of relevant category without any temporary surcharge				
9.2	For threshers during the threshing season	Electricity Tax of MCD : Rs. 270 per connection per month	Flat rate of Rs. 5,400 per month				
9.3	All other connections including construction projects	Same rate as that of the relevant category	1.30 times of the relevant category of tariff				

Sr. No.	CATEGORY	FIXED CHARGES	ENERGY CHARGES
10	CHARGING STATIONS FOR E-RICKSHAW/E-VEHICLE ON SINGLE POINT DELIVERY/ SWAPPING OF BATTERIES		
10.1	Supply at LT	-	4.50 Rs./kWh
10.2	Supply at HT	-	4.00 Rs./kVAh

Notes:

1. For Domestic category of consumers, Fixed Charges shall be levied on Sanctioned Load or Contract Demand as the case may be.
2. For all categories other than Domestic, Fixed Charges are to be levied based on Billing Demand per kW/kVA. Where the Maximum Demand (MD), as defined in *DERC (Supply Code and Performance Standards) Regulations, 2017*, reading exceeds sanctioned load/contract demand, a surcharge of 30% shall be levied on the Fixed Charges corresponding to excess load in kW/kVA for such billing cycle only. Wherever, sanctioned Load/Contract Demand is in kW/HP, the kVA shall be calculated on basis of actual Power Factor of the consumer, for the relevant billing cycle and in case of non-availability of actual Power Factor, the Power Factor shall be considered as unity for Sanctioned Load/Contract Demand upto 10kW/11kVA.
3. **Time of Day (ToD) Tariff**
 - a. ToD tariff shall be applicable on all consumers (other than Domestic) whose sanctioned load/MDI (whichever is higher) is 10kW/11kVA and above.
 - b. Optional for all other three phase (3 ϕ) connections including Domestic connections. If the consumer who has opted for ToD, the charges for up-gradation of meters, if any, shall be borne by respective consumers.
 - c. The Commission has decided to retain the Rebate during the Off Peak hours and Peak hours Surcharge at 20%. Optional ToD Consumers will have the option to move back to non-ToD regime only once within one Financial Year. For other than Peak and Off-Peak hours normal Energy Charges shall be applicable.
 - d. The Commission has retained the time slots for Peak and Off-Peak hours as follows: